

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SKYRON ECO VENTURES PRIVATE LIMITED**

1.	Name of Corporate Person	Skyron Eco Ventures Private Limited
2.	Date of Incorporation of Corporate Person	06 January 2014
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U40106KA2014PTC072894
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	K.C.N. Bhavan, 9/7, Yamunabai Road, Madhav Nagar Extension, Off Race Course Road Bangalore – 560001, Karnataka
6.	Liquidation Commencement Date of Corporate Person	14 August 2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai– 400069 dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462
8.	Last Date for Submission of Claims	13 September 2023

Notice is hereby given that the Skyron Eco Ventures Private Limited has commenced voluntary liquidation on **14 August 2023**.

The stakeholders of Skyron Eco Ventures Private Limited are hereby called upon to submit a proof of their claims, on or before **13 September 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Date: 14 August 2023

Dilipkumar Natvarlal Jagad

Place: Mumbai

Registration No. IBBI/IPA-001/IP-P00233/2017-2018/10462

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SKYRON ECO VENTURES PRIVATE LIMITED**

1.	Name of Corporate Person	Skyron Eco Ventures Private Limited
2.	Date of Incorporation of Corporate Person	06 January 2014
3.	Authority Under Which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U40106KA2014PTC072894
5.	Address of The Registered Office and Principal Office (If Any) of Corporate Person	K.C.N. Bhavan, 9/7, Yamunabai Road, Madhav Nagar Extension, Off Race Course Road Bangalore – 560001, Karnataka
6.	Liquidation Commencement Date of Corporate Person	14 August 2023
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagar X Road, Gundavali, Andheri East, Mumbai 400069 dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462
8.	Last Date for Submission of Claims	13 September 2023

Notice is hereby given that the Skyron Eco Ventures Private Limited has commenced voluntary liquidation on **14 August 2023**.

The stakeholders of Skyron Eco Ventures Private Limited are hereby called upon to submit a proof of their claims, on or before **13 September 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 14 August 2023

Place : Mumbai

Name and Signature of the Liquidator:
sd/-

Dilipkumar Natvarlal Jagad

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462

ಸಾರ್ವಜನಿಕ ಘೋಷಣೆ

(ಭಾರತೀಯ ದಿವಾಳಿತನ ಮತ್ತು ಬ್ಯಾಂಕ್‌ಕ್ರಪ್ಪಿ ಮಂಡಳಿಯ ನಿಯಂತ್ರಣ 14ರ ಅಡಿ)
(ಸ್ವಯಂ ಸಮಾಪನ ಪ್ರಕ್ರಿಯೆ) ನಿಯಂತ್ರಣಗಳು 2017)

ಸ್ಟೇಕ್ ಭಾಗಿದಾರರ ಗಮನಕ್ಕಾಗಿ

ಸೈರೋನ್ ಇಕೋ ವೆಂಚರ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್

1	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಹೆಸರು	ಸೈರೋನ್ ಇಕೋ ವೆಂಚರ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿ ಸಂಯೋಜಿತಗೊಂಡ ದಿನಾಂಕ	06 ಜನವರಿ 2014
3	ವ್ಯಕ್ತಿಯಾಗಿ ಸಂಯೋಜಿತಗೊಂಡ / ನೋಂದಾಯಿತಗೊಂಡ ಪ್ರಾಧಿಕಾರ	ನೋಂದಾಯಿತ ಕಂಪನೀಸ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ
4	ಕಾರ್ಪೊರೇಟ್ ಗುರ್ತಿನ ಸಂಖ್ಯೆ / ಲಿಮಿಟೆಡ್-ಲಿಯಾಬಿಲಿಟಿ ಐಡೆಂಟಿಟಿ ಸಂಖ್ಯೆ ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿ	ಯು40106ಕೆಎ2014ಪಿಟಿಪಿ072894
5	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಿನ್ಸಿಪಲ್ ಕಛೇರಿ (ಏನಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	ಕೆ.ಸಿ.ಎನ್. ಭವನ್, 9/7, ಯಮುನಬಾಯಿ ರಸ್ತೆ, ಮಾಧವ ನಗರ ಎಕ್ಸ್‌ಟೆನ್ಷನ್, ರೇಸ್‌ಕೋರ್ಸ್ ರಸ್ತೆ ಪಕ್ಕ, ಬೆಂಗಳೂರು - 560001, ಕರ್ನಾಟಕ.
6	ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಯ ಸಮಾಪನೆಯ ಆರಂಭದ ದಿನಾಂಕ	14ನೇ ಆಗಸ್ಟ್, 2023
7	ಸಮಾಪನದಾರರ ಹೆಸರು ವಿಳಾಸ ಇ-ಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ ಮತ್ತು ಹಾಗೂ ನೋಂದಣಿ ಸಂಖ್ಯೆ.	ಶ್ರೀ ದಿಲೀಪ್‌ಕುಮಾರ್ ನಟವರ್‌ಲಾಲ್ ಜಗದ್, 803/804, ಅಶೋಕ್ ಹೈಟ್ಸ್, ಸರಸ್ವತಿ ಅಪಾರ್ಟ್‌ಮೆಂಟ್ ಎದುರು, ನಿಕಲಾಸ್ ವಾಡಿ ರಸ್ತೆ, ಭೂಟಾ ಶಾಲೆ ಹತ್ತಿರ, ಹಳೇ ನಗರ ಎಕ್ಸ್‌ರಸ್ತೆ, ಗುಂಡವಾಲಿ, ಅಂದೇರಿ ಈಸ್ಟ್, ಮುಂಬೈ - 400069. dilipjagad@hotmail.com + 91- 9821142587 IBBI/IPA-001/IP- P00233/2017-2018/10462
8	ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ ಕ್ಷೇಮಗಳನ್ನು	13ನೇ ಸೆಪ್ಟೆಂಬರ್, 2023

ಸೂಚಿಸುವುದೇನೆಂದರೆ, 14ನೇ ಆಗಸ್ಟ್, 2023 ರಂದು ಸೈರೋನ್ ಇಕೋ ವೆಂಚರ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ದಿವಾಳಿತನ ಪ್ರಕ್ರಿಯೆ ಆರಂಭಿಸಲು ಸೂಚನೆ ನೀಡಿರುತ್ತದೆ.

ಸೈರೋನ್ ಇಕೋ ವೆಂಚರ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ರವರು ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್ಸ್‌ಗೆ ಕರೆ ನೀಡುವುದೇನೆಂದರೆ ಅವರ ಪುರಾವೆ ಸಹಿತ ಕ್ಲೈಮ್‌ಗಳನ್ನು 13ನೇ ಸೆಪ್ಟೆಂಬರ್, 2023ರಂದು ಅಥವಾ ಮುಂಚಿತವಾಗಿ ಕ್ಲೈಮ್‌ಗಳನ್ನು ಐಟಂ ಸಂ. 7 ರಲ್ಲಿ ನಮೂದಿಸಿದ ಮೇಲಿನ ಸಮಾಪನದಾರರಿಗೆ ಸಲ್ಲಿಸಬೇಕು.

ಹಣಕಾಸು ಸಾಲಿಗರು ಅವರ ಕ್ಲೈಮ್‌ನ ಪುರಾವೆಗಳನ್ನು ವಿದ್ಯುನ್ಮಾನ ರೀತಿಯಲ್ಲಿ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲಾ ಇತರೆ ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್ಸ್ ಅವರ ಕ್ಲೈಮ್‌ಗಳ ಪುರಾವೆಯನ್ನು ಮುದ್ದಾಗಿ ಅಥವಾ ಅಂಚೆ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ರೀತಿಯಲ್ಲಿ ಕಳುಹಿಸಬೇಕು.

ಸುಳ್ಳು ಹಕ್ಕುಗಳು ಅಥವಾ ದಾರಿ ತಪ್ಪಿಸುವ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸಿದರೆ ದಂಡ ವಿಧಿಸಲಾಗುವುದು.

ಹೆಸರು ಮತ್ತು ಸಹಿ ಲೆಕ್ಕಡೇಟರ್:

ಸಹಿ/-

ದಿನಾಂಕ: 14 ಆಗಸ್ಟ್ 2023

ಶ್ರೀ ದಿಲೀಪ್‌ಕುಮಾರ್ ನಟವರ್‌ಲಾಲ್ ಜಗದ್,

ಸ್ಥಳ : ಮುಂಬೈ ನೋಂದಾಯಿತ ಸಂ. ಐಬಿಐಎ/ಐಪಿಎ-001/ಐಪಿ-ಪಿ00233/2017-2018/10462